

NOTES OF THE REGISTRY

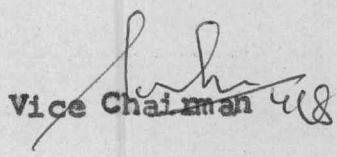
ORDERS OF THE TRIBUNAL

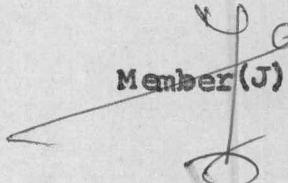
Order dt.04.08.2003

On being mentioned, this disposed-of case is taken up.

M.A.No.1097/02 has been filed in this case, by the Respondents, seeking extension of time to comply the final direction given in the A. Mr. A.K.Bose, learned Sr.Standing counsel has disclosed that the order has already been complied with on 28.2.2003.

Therefore, this M.A., having already become infructuous, the same is hereby disposed of.


Vice Chairman 7/8


Member (J)